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C.A.No. 1366-1374 OF 2001

ITEM No.MM-1

Court No. 4

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos.1366-1374 of 2001 etc. etc.

M/S WIDIS (INDIA) LTD. & ORS. ETC. ETC.

Appellant (s)

VERSUS

STATE OF KARNATAKA & ORS. ETC. ETC.

Respondent (s)

Date : 10/01/2003 These Appeals were taken up on mentioning today.

CORAM :

HON'BLE MR. JUSTICE M.B. SHAH
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

Mentioned by Mr. Sanjay R. Hegde, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....J

.SP2
The matters are adjourned for two weeks.

.SP1
Kalyani. (JANKI BHATIA)@@
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COURT MASTER @@
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Note : This matter has been listed as Item No. 1 in the
Weekly List No. 1/2003 before Court No. 4